Notifications of the Ministry of Petroleum and Natural Gas

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SURESH GOPI): Sir, I lay on the Table:-

I. A copy (in English and Hindi) of the Ministry of Petroleum and Natural Gas Notification No. G.S.R. 154(E)., dated the 4th March, 2024, publishing the Petroleum (Amendment) Rules, 2024, under sub-section (4) of Section 29 of the Petroleum Act, 1934.

[Placed in Library. See No. L. T. 386/18/24]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- G.S.R. 176(E)., dated the 12th March, 2024, publishing the Lubricating Oils and Greases (Processing, Supply and Distribution Regulation) Amendment Order, 2024.
- G.S.R. 208(E)., dated the 15th March, 2024, publishing the Motor Spirit and High Speed Diesel (Regulation of Supply, Distribution and Prevention of Malpractices) Amendment Order, 2024.

[Placed in Library. For (1) and (2) See No. L. T. 387/18/24]

Statements showing action taken by the Government on the various assurances, promises and undertakings

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR.L. MURUGAN): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements showing action taken by the Government on the various assurances, promises and undertakings given during the Session shown against each:-

1. Statement No. XXXVIITwo Hundred Twentieth, 2010

[Placed in Library. See No. L. T. 638/18/24]

2.	Statement No. XXX	Two Hundred Twenty Seventh, 2012 [Placed in Library. <i>See</i> No. L. T. 639/18/24]
3.	Statement No. XXVII	Two Hundred Thirty Third, 2014 [Placed in Library. <i>See</i> No. L. T. 640/18/24]
4.	Statement No. XXVII	Two Hundred Thirty Eighth, 2016 [Placed in Library. <i>See</i> No. L. T. 641/18/24]
5.	Statement No. XXII	Two Hundred Forty Second, 2017 [Placed in Library. <i>See</i> No. L. T. 642/18/24]
6.	Statement No. XXII	Two Hundred Forty Sixth, 2018 [Placed in Library. <i>See</i> No. L. T. 643/18/24]
7.	Statement No. XII	Two Hundred Forty Eighth, 2019 [Placed in Library. <i>See</i> No. L. T. 644/18/24]
8.	Statement No. XII	Two Hundred Fifty Sixth, 2022 [Placed in Library. <i>See</i> No. L. T. 645/18/24]
9.	Statement No. VII	Two Hundred Fifty Seventh, 2022 [Placed in Library. <i>See</i> No. L. T. 646/18/24]
10.	Statement No. VII	Two Hundred Fifty Eighth, 2022 [Placed in Library. <i>See</i> No. L. T. 647/18/24]
11.	Statement No. VI	Two Hundred Fifty Ninth, 2023 [Placed in Library. <i>See</i> No. L. T. 648/18/24]
12.	Statement No. IV	Two Hundred Sixtieth, 2023 [Placed in Library. <i>See</i> No. L. T. 649/18/24]

13. Statement No. III	Two Hundred Sixty Second, 2023-24 [Placed in Library. <i>See</i> No. L. T. 650/18/24]
14. Statement No. II	Two Hundred Sixty Third, 2024 [Placed in Library. <i>See</i> No. L. T. 651/18/24]

Notification of the Ministry of Coal

कोयला मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे): महोदय, मैं कोयला खान भविष्य निधि और प्रकीर्ण उपबंध अधिनियम, 1948 की धारा 7क के अधीन कोयला खान पेंशन (संशोधन) स्कीम, 2024 को प्रकाशित करने वाली कोयला मंत्रालय की अधिसूचना सं. सा.का.नि. 165 (अ)., दिनांक 8 मार्च, 2024 की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. *See* No. L. T. 547/18/24]

Report and accounts $\left(2023\text{-}24\right)$ of Centre for Land Warfare Studies, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SANJAY SETH): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

(a) Annual Report and Accounts of Centre for Land Warfare Studies, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 417/18/24]

Notification of the Ministry of Housing and Urban Affairs

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू): महोदय, मैं दिल्ली विकास अधिनियम, 1957 की धारा 58 के अधीन दिल्ली विकास प्राधिकरण, निदेशक (मंत्रालयी), भर्ती नियम, 2023 को प्रकाशित करने वाली आवासन और शहरी कार्य मंत्रालय की अधिसूचना सं. सा.का.नि. 635 (अ)., दिनांक 29 अगस्त, 2023 तथा विलंब संबंधी विवरण की एक प्रति (अंग्रेज़ी तथी हिन्दी में) सभा पटल पर रखता हूं।

[Placed in Library. See No. L. T. 211/18/24]